

High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2024 (Introduced)

SHRI V. K. SREEKANDAN (PALAKKAD): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a Permanent Bench of the High Court of Kerala at Palakkad.

माननीय सभापति : प्रश्न यह है :

क्या केरल उच्च न्यायालय की पलक्कड़ में एक स्थायी पीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI V. K. SREEKANDAN: Sir, I introduce the Bill.

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15.54 hrs